

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 759
ANSWERED ON 10.02.2025

WELFARE OF UDASI/UDASIN SECT

759. SHRI SATNAM SINGH SANDHU:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of steps taken by Government for the welfare of Udasi/Udasin sect;
- (b) the details of steps taken by Government to promote teachings of the Udasi/Udasin sect; and
- (c) the details of steps taken for the preservation of literature related to the sect?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SHRI KIREN RIJJU)

(a) to (c): The Government implements various schemes for the welfare and upliftment of every strata, including minorities, specially the economically weaker and lesser privileged sections of the society. Ministry of Minority Affairs specifically implements various schemes across the country for socio-economic and educational empowerment of the six (6) centrally notified minority communities. The Udasi/Udasin Sect falls under one of these notified communities i.e. Sikh Community. These schemes are meant for the weaker segments of minority. The schemes/programmes implemented by Minority Affairs for the welfare of minority communities are as under:

1. Educational Empowerment Schemes

- (i) Pre-Matric, (ii) Post-Matric and (iii) Merit-cum-Means based scholarships

2. Employment and Economic Empowerment Schemes

- (i) Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS)
- (ii) Equity to National Minorities Development and Finance Corporation (NMDFC) for providing concessional loans to minorities.

3. Infrastructural Development Scheme

- (i) Pradhan Mantri Jan Vikas Karyakaram (PMJVK)

All the schemes together have contributed in the acquisition of high level skills, greater opportunities in livelihood, high employability potential, improved access to better infrastructure, improved health and in the overall welfare of the Minority Communities.
